

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4765
ANSWERED ON:22.12.2014
DEVELOPMENT OF ARANMULLA AIRPORT
Raghavan Shri M. K.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has taken any action to develop Aranmulla Greenfield Airport in Kerala during the last three years and the current year;
- (b) if so, the details thereof along with the expenditure incurred for the purpose during the said period; and
- (c) if not, the reasons therefor along with the losses, if any, incurred by the said airport during the period?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr. Mahesh Sharma)

(a) to (c): Yes, Madam. The Government of India (GoI) has granted `in-principle` approval to M/s. KGS Aranmula Airport Limited for setting up of a Greenfield Airport at Aranmula in Kerala in September, 2012. The Environmental clearance of the project was challenged in the National Green Tribunal and the Tribunal has set aside the environmental clearance granted to the project. No expenditure on the part of GoI is involved in the project. Necessary action for project development is taken by the airport promoter.